

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 69 of 2013**

**Dated : 12<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Hooghly Chambers of Commerce and Industry ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & ... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Anand K Srivastava for R-2

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on  
**29.10.2013.**

**COURT MASTER**